

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 157 of 2016

Dated: 10th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

<u>In the matter of:</u> Viyyat	Appellant(s)
Power Pvt. Ltd.		
Vs.		
Kerala State Electricity	Respondent(s)
Board Ltd. & Ors.		

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Ms. Rimali Batra
Mr. Anirudh Wadhwa
Mr. Hinesh Chaudhary

Counsel for the Respondent(s) : Mr. P. V. Dinesh
Ms. Arushi Singh

Mr. Ramesh Babu for R-5

ORDER

We have heard learned counsel for the appellant for some time.
Parties may file their preliminary written submissions on or before
15.11.2017 after serving copy on the other side.

List the matter for further hearing on **15.11.2017**.

(I. J. Kapoor)
Technical Member
bn/mk

(Justice Ranjana P. Desai)
Chairperson